

Private Sector Investment

805. SHRI T. VENKATRAM REDDY:
SHRI S. PRATHAPA REDDY:

Will the Minister of FINANCE be pleased to state:

(a) the number of projects selected for loan assistance by the Reserve Bank of India during 1993-94 and 1994-95;

(b) the extent upto which the private sector investment has helped for real growth in private corporate sector; and

(c) the details of the investment by private sector companies and the states where such investments needs to be diverted, state-wise, particularly in Andhra Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. DEBI PROSAD PAL): (a) Reserve Bank of India (RBI) has reported that it does not undertake any directed project financing.

(b) and (c) RBI has reported that it has not undertaken any study to assess the impact of private sector investment on the growth in private corporate sector. RBI does not also have the details of the investment by the private sector companies. However, the Department of Statistical Analysis and Computer Services of RBI conducts annual studies on Corporate Investment Forecast and publishes the results in RBI bulletins. The study based on the projects sanctioned assistance during 1993-94 was published in June, 1994 issue of the RBI bulletin. A copy of the RBI bulletin has already been placed in the Parliament House Library.

Proposal to Review FERA

806. SHRI KRISHNA KUMAR BIRLA: Will the Minister of FINANCE be pleased to state:

(a) whether Government propose to review FERA and other relevant laws;

(b) if so, the reasons therefor and the details thereof;

(c) whether Government have taken into consideration the views expressed by FICCI, UNDP and UNCTAD in this regard; and

(d) if so, the details in this regard?

THE MINISTER OF STATE IN THE THE MINISTRY OF FINANCE (DR. DEBIPROSAD PAL): (a) to (d) Major changes in FERA were carried out vide Foreign Exchange Regulation (Amendment) Act, 1993 (29 of 1993). However, a comprehensive review of FERA is currently being undertaken and further changes, if necessary, may also be considered.

National Film Policy for Development of Indian Cinema

807. SHRI ANANTRAS DEV-SHANKER DAVE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether leading film professionals including directors have demanded the formulation of a National Film Policy for all-round development of Indian Cinema;

(b) if so, the details thereof;

(c) whether discussions were held in the seminar on the Centenary of Cinema held recently;

(d) if so, whether Government have considered the suggestions made in the Seminar; and

(e) the measures being taken to formulate a National Film Policy in the country?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI P.M.